

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.80(ND)/2015


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 24.10.2016.

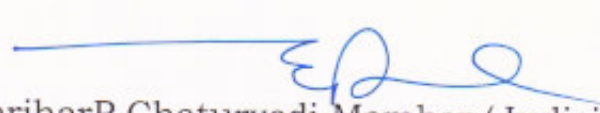
NAME OF THE COMPANY: Anurag Dikshit & Anr. v/s M/s galaxy Life care
services (P.) Ltd & ors

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956

Sl. No.	Name	Designation	Representation	Signature
1.	ADESH TANDON	P.C.S.	Respondent	Ashu Tandon.
2.	ABHAY DAS	Advocate	Petitioner	Abhay Kumar Das.
CP No.80(ND)/2015 : Anurag Dikshit & Anr. v/s M/s galaxy Life care services (P.) Ltd & ors				

Heard the Learned counsel for petitioner in CP No 80 of 2015 and he has completed
his side of arguments. For arguments of Respondent, matter is listed on 11.11.2016
before lunch. The Learned counsel for petitioner shall supply the copy of citations
to other side well in advance.


V. S. R. Avadhani, Member(Judicial)


Harihar P. Chaturvedi, Member (Judicial)

Dated: 24.10.2016